## CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

## Petition No. 141/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff

period and determination of transmission tariff for the 2024-29 tariff period for 400 kV S/C Chamera-1-Kishenpur

Transmission System in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents: Uttar Pradesh Power Corporation Limited (UPPCL) and 14

Others

Parties Present: Shri Vivek Kumar Singh, PGCIL

Shri Ashish Alankar, PGCIL Ms. Ashita Chauhan, PGCIL

Shri Vijay, PGCIL

Date of Hearing : 17.4.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

## **Record of Proceedings**

At the outset, the Commission observed that the Petitioner has not furnished the intended Original Equipment Manufacturer (OEM) Certificate in terms of Record of Proceedings (RoP) dated 7.2.2025. In response, the Petitioner's representative submitted that the Petitioner would furnish the desired details of the OEM and sought a week to do so.

- 2. None were present on behalf of the Respondents despite notice.
- 3. After hearing the Petitioner's representative, the Commission directed the Petitioner to submit the following information on an affidavit within a week, with an advance copy to the Respondents:
  - (i) A copy of the latest OEM Certificate recommending the replacement of equipment at the Kishenpur substation, if any.
  - (ii) Abstract of the cost estimate in respect of CBs, Isolators, CVT, and CTs, which are proposed for additional capitalisation in the 2024-29 tariff period.



- 4. The Commission further directed the Respondents to file their respective replies, if any, within a week with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.
- 5. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

